

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Litigation work of the Jammu and Kashmir Services Selection Board before Srinagar wing of Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 4946-JK(LD) OF 2024.
Dated. 16 - 04- 2024.

It is hereby ordered that the Litigation work of the Jammu and Kashmir Services Selection Board before Srinagar wing of Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Mr. Abdul Rashid Malik Sr. Additional Advocate General in addition to the work assigned vide Order dated 23-02-2024 by the Office of Advocate General, J&K under endorsement No. AG/PSJ/2024/143-144 dated 23-02-2024.

The aforesaid allocation is subject to the satisfactory performance of the aforesaid Sr. Additional Advocate General which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. Law-Jud/153/2021-10.

Dated. 16 -04-2024.

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Commissioner Secretary to Government, General Administration Department.
3. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu
4. Director Archives, Archaeology and Museums, J&K, Jammu.
5. Secretary Jammu and Kashmir Services Selection Board
6. Mr. Abdul Rashid Malik Sr. Additional Advocate General.
7. All Officers of Department of Law, Justice and P.A.
8. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. I/C Website, Department of Law, Justice and Parliamentary Affairs
10. Government Order File.
11. Concerned File.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
16-04-24
Uhalia
16-04-2024